


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP 116/16	Hearing	397/ 398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Abhijeet Ahr 9663509317	Petitioner	

ORDER

Counsel for Petitioner is present. He reported that company subsequently complied by filing Form 32. Therefore, petition became infructuous. Counsel reported that, he would file withdrawal memo on next hearing. List it on 10/08/2017


Member (T)


Member (J)